

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/22(CHE)/2024
NAME OF THE PETITIONER : Bijal Kantilal Patel
NAME OF THE RESPONDENT(S) : The ROC, Chennai
UNDER SECTION : Sec 248(8) of CA, 2013

ORDER

Ld. Counsel Mr. A.M. Ilango for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

This is an Application for winding up.

ROC report filed. No substantive objections.

List the Petition for hearing on **07.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk